

**RAJASTHAN HIGH COURT JODHPUR****ORDER**

No. : Estt./HC/2015/ 481

Date : 10-12-2015

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble the Chief Justice has been pleased to make the following further amendments in this office order No. Estt./HC/2001/378 dated 05.12.02 regarding method of recruitment and qualification for appointment to the various posts :-

1. After existing clause 13A following clause shall be inserted :-

**"13B - Senior Deputy Registrar (Non-RJS) :-** The promotion to the post of Senior Deputy Registrar (Non R.J.S.) shall be made by the Hon'ble Chief Justice from amongst the Deputy Registrar (Non R.J.S.) having minimum 2 years experience on the post of Deputy Registrar (Non R.J.S.) and total service experience of 30 years, on merit."

BY ORDER OF HON'BLE THE  
ACTING CHIEF JUSTICE

  
(VIJAY KUMAR VYAS)  
REGISTRAR GENERAL

No. Gen./XV/(d)09/2015/ 72/5

Date : 10-12-2015

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.

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- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (6) Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, Prithvi Raj Road, New Delhi - 110011.
- (7) Registrar, Examination/Writs/Classification, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar-cum-C.P.C. Rajasthan High Court, Jaipur Bench Jaipur.
- (9) Registrar(Classification)Rajasthan High Court, Jodhpur with the request for upload the same on the official website.
- (10) O.S.D.(F&I), Rajasthan High Court, Jodhpur.
- (11) Registrar(Rules), Rajasthan High Court, Jodhpur.
- (12) Director, Rajasthan State Judicial Academy, Jodhpur.
- (13) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (14) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- (15) All Assistant Registrar/Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- (16) Senior Librarian, Rajasthan High Court, Jodhpur / Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (17) P.S. to Hon'ble Mr./Dr./Kumari/Ms. Justice
- (18) All Assistant Account Officer/All Administrative Officer Judicial,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

  
**REGISTRAR GENERAL**